

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/85-2016-Estt/ 2 198

Dated ..12...August 2016

NOTICE

REFERENCE: Advertisement No. HCM.II/85/2016/2313 dated 28th June 2016

It is hereby informed to all concerned that the following applicants, who have applied for engagement as Law Clerk-cum-Legal Research Assistant, have been found eligible for inclusion in the process of interviews: -

<u>Sl. No</u>	<u>Application No</u>	<u>Name of the Applicant</u>	<u>Remarks</u>
<u>1</u>	1	Miss. Sarungbam Mangaleibi Devi	
<u>2</u>	2	Miss. Meghali Talukdar	
<u>3</u>	3	Miss. Soni Kumari	
<u>4</u>	4	Miss. Seemasmiti Pattjoshi*	Provisionally included
<u>5</u>	5	Miss. Minky Patir*	Provisionally included
<u>6</u>	6	Miss. Aparna Rani Nath	
<u>7</u>	7	Mr. Danish Akram	
<u>8</u>	8	Mr. Govind Abhijith	
<u>9</u>	9	Mr. Partha Purba Bordoloi*	Provisionally included
<u>10</u>	10	Miss. Jhumki Bhowmick*	Provisionally included
<u>11</u>	11	Miss. Sakuntala Devi*	Provisionally included
<u>12</u>	13	Miss. Asha Paul	
<u>13</u>	14	Mr. Bryan Balathrang Rynjah	
<u>14</u>	16	Mrs. Sharmistha Baruah	
<u>15</u>	22	Mr. S.K. Anand	
<u>16</u>	23	Miss. Ebhamiki W. Pakyntein	
<u>17</u>	24	Mr. Kyntiewbor Kharbani	
<u>18</u>	25	Miss. Divya Ganeshprasad Gontia	
<u>19</u>	27	Miss. Hababianglin Khongwir	
<u>20</u>	28	Miss. Susmita Nath*	Provisionally included
<u>21</u>	29	Miss. Aidahun Lyngdoh Mawphlang	
<u>22</u>	30	Miss. Badasuklin Kharkrang	
<u>23</u>	32	Mr. Maitphang L. Nongpiur	
<u>24</u>	34	Mr. Arnab Mukherjee*	Provisionally included
<u>25</u>	35	Mr. Edmund Syad	
<u>26</u>	36	Mr. Rangkynsai Nongbri	

<u>27</u>	39	Miss. Badapbiang Tariang Dkhar	
<u>28</u>	41	Miss. Majesty Merry Kharlyngdoh	
<u>29</u>	42	Mr. Cherak Cyriac T. Sangma	
<u>30</u>	43	Mr. Manhamewan Lyngdoh	
<u>31</u>	44	Mr. Rama Shankar*	Provisionally included
<u>32</u>	45	Mr. Sunit Kumar	
<u>33</u>	46	Mr. Boduve Peter Resu	
<u>34</u>	47	Miss. Bobita Lama	
<u>35</u>	50	Mr. Hemant Kumar Rai	
<u>36</u>	51	Mr. Kamruzzaman Mira*	Provisionally included

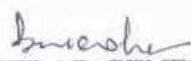
Notes:

1. In terms of Rule 5 of the "SCHEME FOR ENGAGING LAW CLERKS-CUM-LEGAL RESEARCH ASSISTANTS IN THE HIGH COURT OF MEGHALAYA", every candidate shall pay non-refundable examination fee of Rs. 100/- (One hundred rupees), through Demand Draft or Postal Order, to be drawn in the name of Registrar General of the High Court of Meghalaya.

The applicants marked with * and against whose names the remarks "Provisionally included" is mentioned are to submit, before their inclusion in the interview, non-refundable examination fee of Rs. 100/- (One hundred rupees) each, through Demand Draft or Postal Order, to be drawn in the name of Registrar General of the High Court of Meghalaya.

2. The dates of the interview of the above candidates will be intimated in due course.

3. It is also informed that the applications of other applicants, who have applied for engagement as Law Clerk-cum-Legal Research Assistant but have been found ineligible, have been rejected. The list of such applicants with reasons for rejection has been notified on the notice board of the High Court of Meghalaya.


REGISTRAR GENERAL